

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.01.2019 (Tuesday)**

**Court – II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)  
For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 263 of 2018	S. P. Perumal Vs. Ramaswami&Ors.	Sriram P	Jayanth Muth Raj

**11:00 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh,  
Member (Technical).  
For Judgment**

1.	Comp. App. (AT) No. 15 of 2018	StarliteSpintech Ltd. & Ors. Vs. Dijaya-Malind Properties (India) Pvt. Ltd. & Ors.	KuljeetRawal	AnushaNagarajan, Suhasini Sen
2.	Comp. App. (AT) No. 134 of 2018	Cayenne Developments Pvt. Ltd. Vs. ROC, Bangalore	Rohini Musa	V SantoshiJagirdar, Dy. ROC

**For Admission (After Notice)**

3.	Comp. App. (AT) No. 38 of 2018	Lal Chand Singal Vs. Moongipa Investments Ltd. & Ors. <b>With</b>	Lal Chand Singal	Y.S. Bhaskar
4.	Comp. App. (AT) No. 150 of 2018 alongwith I.A. No. 538 of 2018	Shiv Kumar Agarwal Vs. Lal Chand Singhal <b>with</b>	Nishant Kumar Srivastava	Akriti Jai
5.	Comp. App. (AT) No. 151 of 2018alongwith I.A. No. 541 of 2018	Moongipa Investments Ltd. &Ors. Vs. Lal Chand Singhal	Nishant Kumar Srivastava	Akriti Jai
6.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan &Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar

**For Hearing (Part Heard)**

7.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	P. Nagesh-(R2- 3) Manish Binani- R4
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**For Directions**

<b>8.</b>	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors <b>With</b>	Dhruv Gupta	AnirudhWadh wa (R-1 to 4)
<b>9.</b>	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Ashwin Kumar Surbhi Mehta
<b>10.</b>	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand

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**By Order****-sd/-****Registrar**